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Statement

[5 December, 2012]

List of centrally protected monuments illuminated during Commonwealth Games 2010.

A:	Illumination functioning	11.	Delhi Gate	
1.	Khairul Manazil Mosque	12.	Jantar Mantar	
2.	Sher Shah Gate	13.	Red Fort Complex	
3.	Subz Burj	14.	Ajmeri Gate	
4.	Khan-i-Khana Tomb	15.	Qila Rai Pithora	
5.	Bara Khamba (Hazrat Nizamuddin)	16.	Qutb Minar Complex	
6.	Khooni Darwaja	В:	Illumination presently not	
7.	Biran ka Gumbad		functioning	
8.	Dadi Poti Tomb	1.	Purana Qila Complex	
9.	Chhoti Gumti	2.	Safdarjung Tomb	
10.	Humayun's Tomb Complex	3.	Najaf Khan Tomb.	

Enhancement of financial aid to drama companies

1267. SHRIMATI T. RATNA BAI:

SHRI MOHD. ALI KHAN:

Will the Minister of CULTURE be pleased to state:

- (a) whether Government has enhanced the financial aid to drama companies in the country; and
- (b) if so, the State-wise details thereof in the Eleventh and Twelfth Five Year Plan period particularly for Andhra Pradesh?

THE MINISTER OF CULTURE (SHRIMATI CHANDRESH KUMARI KATOCH): (a) Yes, Sir. Under the Scheme of Financial Assistance to Professional Groups and Individuals Engaged for Specified Performing Arts Projects, theatre groups are supported with salary grant for Gurus/Directors and Artistes. With effect from 01.04.2008 the amount of salary grant for Guru has been enhanced from Rs.5,000/-per month to Rs.10,000/- per month; and for artistes, it has been enhanced from Rs.3,000/- per month to Rs.6,000/- per month.

(b) The State-wise details of the quantum of financial assistance given to the States, including Andhra Pradesh during Eleventh and Twelfth Five Year Plan period are given in Statement.

Statement

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State-wise details of Salary Grant given under the 'Scheme of Financial Assistance to Professional Groups and Individuals Engaged for Specified Performing Arts Projects' during the Eleventh and Twelfth Five Year Plan period

Sl. No.	Name of States	Grant released	Grant released (in Rs.) during			
		Eleventh Five	Twelfth Five			
		Year Plan	Year Plan			
			(ending Sept. 2012)			
1	2	3	4			
1	Andaman and Nicobar	1,70,88,000	-			
2	Andhra Pradesh	2,55,12,000	88,56,000			
3	Arunachal Pradesh	3,36,000	-			
4	Assam	92,76,000	5,16,000			
5	Bihar	3,93,90,000	52,92,000			
6	Chandigarh	82,66,000	39,72,000			
7	Chhattisgarh	3,36,000	-			
8	Delhi	14,98,25,000	2,17,44,000			
9	Goa	13,56,000	5,52,000			
10	Gujarat	1,18,62,000	24,24,000			
11	Haryana	86,94,000	28,08,000			
12	Himachal Pradesh	45,36,000	-			
13	Jammu and Kashmir	1,25,16,000	5,52,000			

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1	2	3	4	4	
14	Jharkhand				
15	Karnataka	15,73,76,00	2,11,44,000		
16	Kerala	19,09,70,00	79,20,000		
17	Madhya Pradesh	12,26,10,00	1,13,52,000		
18	Maharashtra	6,31,74,00	1,26,60,000		
19	Manipur	11,70,10,00	3,48,76,000		
20	Meghalaya		-		
21	Mizoram	21,12,00	10,68,000		
22	Nagaland	22,92,00	6,96,000		
23	Odisha	2,07,88,00	00 44,52,000		
24	Pondicherry	35,52,00	- 00		
25	Punjab	72,24,00	8,40,000		
26	Rajasthan	1,94,46,00	23,76,000		
27	Sikkim		_		
28	Tamil Nadu	2,18,24,00	00 43,44,000		
29	Tripura		_		
30	Uttar Pradesh	5,18,98,00	1,09,92,000		
31	Uttarakhand	67,92,00	4,08,000		
32	West Bengal	16,10,26,00	5,83,80,000		
	Total	1,23,70,87,00	00 21,82,24,000		

Special scheme for artists of Circus

1268. SHRI PARSHOTTAM KHODABHAI RUPALA: SHRI MANSUKH L. MANDAVIYA:

Will the Minister of CULTURE be pleased to state: